BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

IA 225/2017 in C.P. (I.B) No. 28/10/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.08.2017

Name of the Company:

Sajal Kumar Sinha, CRM, IOB

V/s.

Diamond Power Transformers Ltd & Ors.

Section of the Companies Act:

Section 10 of the Insolvency and Bankrupcy

Code

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. VISAT BHATT

PC5

Sayal Rumun Simha CRM 70B Month

2.

ORDER

Learned PCS Mr. Vijay Bhatt present for CRM (IOB)/ Applicant/ Indian Overseas Bank. None present for Respondents.

Registry addressed the letter to IBBI for confirmation only on 14.08.2017.

Hence, await confirmation from IBBI.

List the matter on 22.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 16th day of August, 2017.